

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 19**  
TO BE ANSWERED ON 17.07.2017

**CASH WITHDRAWAL LIMIT FOR MSME**

19. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether many small and medium enterprises have informed the Government that they were not able to run their business with the limited cash withdrawal limit imposed and if so, the details thereof;

(b) whether the Ministry has made a proposal for higher withdrawal limit of Rs. 2 lakh per week for small and medium enterprises to ease cash crunch that followed the demonetization; and

(c) if so, the details thereof and the current status of this proposal?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF  
MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): In general, small and medium enterprises have informed the Government that they had faced temporary difficulties due to limited cash withdrawal being imposed, but they have welcomed the initiative of demonetisation.

(b)&(c): No, does not arise.

\*\*\*\*\*